

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 20 of 2012

Dated : 10th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

JSW Energy Ltd. Appellant(s)

Versus

**Maharashtra State Electricity Distribution
Co. Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s): Mr. G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Ms. Deepa Chavan
Mr. Abhishek Mitra (for MSEDCL)
Mr. Buddy A. Ranganadhan (for MERC)

ORDER

Post the matter for further hearing on **30th April, 2013 at 2.30 p.m.**
before special bench.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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